

(b) Under the proposed Clinical Establishments (Registration and Regulation) Bill, 2010, scheduled to be introduced in Parliament, a regulatory framework is being sought to be created. After enactment of the law, clinical establishments would need to comply with prescribed standards and other conditions of registration to ensure delivery of quality healthcare services.

Introduction of vaccines without proper trials

*170. SHRI N.K. SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Government has introduced many vaccines in the public health system without conducting proper studies and tests;

(b) if so, the details thereof;

(c) whether Government or Indian Council of Medical Research (ICMR) have allowed such vaccines under the influence of international agencies and due to vested interests; and

(d) if so, the steps Government proposes to take to stop such vaccines in the public health system till proper tests and studies are conducted in this regard?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) to (d) Under the Universal Immunization Programme, BCG, Polio, DPT and measles vaccines, apart from tetanus toxoid for pregnant women, have been introduced by the Department of Health and Family Welfare, in the public health system after proper studies/tests and assessment of need.

Vaccines have also been selectively introduced in endemic areas for some diseases like Japanese Encephalitis (JE), Hepatitis B, epidemic meningococcal meningitis, after due consultation with experts to ensure their safety, efficacy and necessity.

The Indian Council of Medical Research (ICMR) under the Department of Health Research, provides technical inputs when requested by the Department of Health and Family Welfare with regard to vaccines, but does not grant licence for new vaccines or introduce them in the public health system.

Below par performance of CGHS

*171. SHRI S. ANBALAGAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government is aware of the below par performance of the Central Government Health Scheme (CGHS);

(b) if so, the details thereof and the steps proposed to be taken in this regard;

(c) the number of complaints received from the Central Government employees on poor diagnosis by doctors in CGHS clinics in the country, State-wise, during each of the last three years; and

- (d) the action taken on those complaints, State-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): (a) No, Sir.

- (b) Does not arise.
(c) No complaint has been received regarding poor diagnosis by doctors in CGHS.
(d) Does not arise in view of (c) above.

Losses of Air India

*172. SHRI B.S. GNANANDESIKAN: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether it is a fact that Air India will continue to accumulate losses for at least seven more years;
(b) whether Air India has already accumulated losses of Rs. 7200 crores and is saddled with a debt of Rs. 15,241 crores, and the airline has been able to save only Rs. 700 to 800 crores through cost cutting measures; and
(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):
(a) Yes, Sir. Air India had incurred a loss of Rs. 2226.16 crores and Rs. 5548 crores during the financial year 2007-08 and 2008-09 respectively. Air India is expected to incur a loss of Rs. 5,400 crores approximately during the year 2009-10. The trend of losses is likely to continue for few more years.

(b) and (c) Yes, Sir. NACIL has initiated action as part of the Turnaround Plan along with a cost reduction and revenue enhancement programme focusing on Fleet Rationalization, Route profitability, Manpower Rationalisation and Structural Changes. The cost Reduction/Turnaround plan envisages benefits of Rs. 1,911 crores for FY 2009-10, however NACIL has implemented various initiatives which will only result in savings of Rs. 753 crores in FY 2009-10.

Additional measures to enhance revenues are part of the turnaround plan. These will need to enhance yields and improve load factors that have remained depressed in the recent years. Additional measures to cut costs that include wage rationalization and other expenses are also part of the turnaround process.

Vacant post of Advisor, Unani

*173. SHRI MOHAMMED ADEEB: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the post of Advisor, Unani is lying vacant;
(b) if so, since when it is lying vacant and the reasons therefor; and
(c) by when it is likely to be filled up?